

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

**Review Petition No. 11/RP/2026
(in Petition No. 311/TT/2022)**

Subject : Review Petition under Section 94(1)(f) of the Electricity Act, 2003 read with Order 47 Rule 1 of the Code of Civil Procedure, 1908 and Regulation 52 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 seeking review of the Commission's order dated 27.1.2026 in Petition No. 311/TT/2022.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents : Ajmer Vidyut Vitran Nigam Limited (AVVNL) and 38 Others.

Date of Hearing : **13.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Shubham Arya, Advocate, PGCIL
Ms. Poorva Saigal, Advocate, PGCIL
Ms. Pallavi Saigal, Advocate, PGCIL
Ms. Shree Dwivedi, Advocate, PGCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and was accordingly adjourned.

2. The Petition, will be listed for further hearing on **22.9.2026 at 2.30 P.M.**

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

